

PRINCIPAL DISTRICT COURT, THIRUVARUR

NOTIFICATION

- Read :
1. This Court's Notification No.1/2019 dated 13.06.2019.
 2. Official Memorandum in Roc No. 49496-G/JRC-I/2019 and Roc No.77636-A/2018-C3 dated 20.06.2019 of Hon'ble High Court, Madras.

A.No. 1/2019/AWII Dated 26.06.2019

The Notification of the Principal District Judge, Thiruvarur issued in A.No. 1/2019 dated 13.06.2019 1st read above, with regard to the recruitment to fill up the vacancies for the post of Computer Operator, Examiner, Reader, Senior Bailiff, Junior Bailiff, Xerox Machine Operator, Office Assistant, Sanitary Worker, Night Watchman, Sweeper and Masalchi in Thiruvarur District is hereby deferred on Administrative Grounds.

Sd/- R. Kalaimathi,
Principal District Judge,
Thiruvarur.
26.06.2019